

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.4
New IA-2429/2021 in
IB- 34/ND//2020

IN THE MATTER OF:

Amit Singla

Vs.

Indiaglobal Tradelinks (P) Ltd

....OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 16.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mohd Nazim Khan, RP In Person, CS Ravi along with Advocate Namit Suri

For the Respondent

:

ORDER

New IA-2429/2021 :

The Resolution Professional has submitted the 2nd Progress report. The same is taken on record with just exceptions.

The IA stands closed.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.4
New IA-2653/2697/2021
IB- 34/ (ND)/2020

IN THE MATTER OF:

Amit Singla

....OPERATIONAL CREDITOR

Vs.

Indiaglobal Tradelinks (P) Ltd

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 16.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Mohd Nazim Khan, RP In Person, CS Ravi along with Advocate Namit Suri

For the Respondent :

ORDER

New IA-2653/2021 & 2697/2021

This is an Application filed under Section 60 (5) of the IBC for initiation of the proceedings against the Debtors in respect of the claim made by the Corporate Debtor.

Serve Notice on the Non-Applicants for their appearance as well as for filing reply. Four weeks time is granted.

List on 3rd September, 2021.

— Sd/

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd/

(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.4
New IA-2761/2021 in
IB- 34/ (ND)/2020

IN THE MATTER OF:

Amit Singla

Vs.

Indiaglobal Tradelinks (P) Ltd

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 16.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Mohd Nazim Khan, RP In Person, CS Ravi along with Advocate Namit Suri

For the Respondent :

ORDER

New IA-2761/2021 :

This is an Application filed under Section 60 (5) of the IBC for initiation of the appropriate proceedings against the Debtors in respect of the claim made by the Corporate Debtor.

Serve Notice on the Non-Applicants for their appearance as well as for filing reply. Four weeks time is granted.

List on 3rd September, 2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.4
New IA-2623/2021
IB- 34/(ND)/2021

IN THE MATTER OF:

Amit Singla

...OPERATIONAL CREDITOR

Vs.

Indiaglobal Tradelinks (P) Ltd

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 16.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA-2623/2021 :

This is the 3rd Progress report submitted by the Resolution Professional. The same is taken on record with just exceptions.

The IA stands closed.



(NARENDER KUMAR BHOLA)

MEMBER (TECHNICAL)



(P.S.N PRASAD)

MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.4
IA-2587/2021 in
IB- 34/(ND)/2021

IN THE MATTER OF:

Amit Singla

Vs.

Indiaglobal Tradelinks (P) Ltd

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 16.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Mohd Nazim Khan, RP In Person, CS Ravi along with Advocate Namit Suri


For the Respondent :


ORDER

New IA-2587/2021:

This is an Application filed under Section 14 (1) (b) read with Section 74 (1) of the IBC for the illegal withdrawal of the money from the account of the Corporate Debtor. Therefore, serve Notice on the Respondents/Non-Applicants for their appearance as well as for filing reply in the matter.

Post the matter to 03.9.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.4
New IA-2947/2021 in
IB- 34/ (ND)/2020

IN THE MATTER OF:

Amit Singla

Vs.

Indiaglobal Tradelinks (P) Ltd

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 16.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA-2947/2021 :

This is an Application filed for initiation of the liquidation process of the Corporate Debtor under Section 33 (1) of IBC, 2016 along with the accompanying Affidavit, the same is **allowed** and let IA-2636/2021 be listed on the next date of hearing i.e., 03.9.2021.

List on 3rd September, 2021.


- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


- Sd -

(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit